

pharmaceutical industry under the purview of these regulations by inserting a new Clause 6.8 which states that a medical practitioner shall not endorse any drug or product of the industry publically. In addition to these rules, the Government has from time to time been issuing repeated circulars/instructions to all Central Government hospitals, CGHS dispensaries and the State Governments for encouraging/motivating doctors to prescribe generic medicines to the maximum extent possible.

**CGHS recognised hospitals/labs in Kerala**

3796.DR. T.N. SEEMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of CGHS recognised private hospitals and laboratories in Kerala;

(b) the total number out of this which are not extending cash or credit facility to the patients;

(c) the total sanctioned staff strength in CGHS units in Kerala and the number of posts lying vacant, institution/unit-wise and category-wise;

(d) the reasons for delay in sanctioning recognition to new institutions;

(e) the total number of beneficiaries including retired employees availing CGHS facilities in Kerala for the last three years; and

(f) the steps taken by Government to provide more CGHS outlets in Kerala to cater to aged patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) There are 2 Hospitals (One for General Purpose and one for Ophthalmology) and four Diagnostic centres empanelled at Trivandrum (Kerala) and these centres are providing credit facility to the eligible pensioners.

(c) Information is given in the Statement (*See below*).

(d) Continuous empanelment process has been revived and interested hospital and diagnostic centres can apply. The power have also been delegated to Field level Committee headed by the respective additional director, Joint Director, to consider such applications as per the terms and conditions prescribed, as and when such applications are received.

(e) The details are as under:

Year	Total number of beneficiaries
2011	31,336
2012	33,983
2013	38,333

(f) There is no such proposal in this Ministry.

**Statement**

*Details regarding total staff strength, number of posts lying vacant, institution/unit-wise and category-wise in CGHS units in Kerala*

Name of Posts	Sanctioned Strength		Total	Filled	Vacant
	Office	Wellness Centres			
Joint Director	1	-	1	1	0
Medical officer	-	9	9	9	0
Accountant	1	-	1	0	1
Upper Divisional Clerk	1	-	1	1	0
Lower Divisional Clerk	3	3	6	5	1
Nurse	-	3	3	2	1
Pharmacist	2	10	12	12	0
Dresser	-	1	1	1	0
Nursing Attendent	-	4	4	3	1
Peon	2	3	5	3	2
Safaiwala	1	3	4	4	0
Chowkidar	1	3	4	1	3
Packer	2	-	2	2	0